

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 205  
IB-785/ND/2020

**IN THE MATTER OF:**  
**Shivani Gupta**

**...PETITIONER**

**Vs.**

**M/s. Samyak Projects Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 7 of IBC**

**Order delivered on 21.10.2020**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C.**

**:Mr. Vishal Johari, Mr. Vishal  
Kaushik Advs. for Petitioner  
Shivani Gupta.**

**For the Respondent/ Corporate-debtor**

**:Mr. Monish Surendran, Mr. Aman  
Anand, Advs.**

**ORDER**

Heard the submissions made by the Learned Counsel appearing on behalf of the petitioner. The Learned Counsel has submitted that the matter is conducted by Mr. Mansih Kaushik and he is not available today and prayed for grant of time. The Learned Counsel for the Corporate-debtor is also present. The Learned Counsel for the Petitioner has submitted that additional documents are filed in the matter on 14.1.2020. Let the matter be posted to 11.11.2020.

-sd-

**(V.K. Subburaj)**  
**Member (T)**

-sd-

**(P.S.N. Prasad)**  
**Member(J)**

(Meenu)